[Extract from the Chd. Admn. Gaz., dated the 1st December, 2014]

CHANDIGARH ADMINISTRATION

18

EDUCATION DEPARTMENT

Notification

The 10th October, 2014

- No. DPI-UT-S1-11(118)/2010.—In exercise of powers conferred by proviso to Article 309 of the Constitution read with the Government of India, Ministry of Home Affairs, Notification G.S.R. No. 3267, dated the 1st November, 1966, the Administrator, Union Territory, Chandigarh makes the following rules, regulating the method of recruitment of Group—C Posts in the Education Services (School Cadre), Chandigarh Administration, namely:—
- 1. Short title and commencement.—(i) These rules may be called the Chandigarh Education Service (School Cadre) (Group—C) Recruitment Rules, 2014;
 - (ii) They shall come into force on the date of their publication in the official gazette.
- 2. **Application.**—These rules shall apply to the posts specified in Column 1 of the Schedule annexed to these rules.
- 3. No. of posts, classification and scales of pay.—The number of posts, their classification and the scales of pay shall be as specified in Column (2) to (4) of the said Schedule.
- 4. **Method of Recruitment, age limit and qualifications etc.**—The method of recruitment to the said posts, age limit, qualifications and other matters connected there with shall be as specified in Column (5) to (13) of the said schedule.
- 5. Nationality, domicile and character of person appointed to the Service.—(1) No person shall be appointed to the Service unless he/she is,—
 - (a) a Citizen of India; or
 - (b) a Citizen of Nepal; or
 - (c) a Subject of Bhutan; or
 - (d) a Tibetan refugee who came over to India before the 1st day of January, 1962 with the intention of permanently settling in India; or
 - (e) a person of India origin who has migrated from Pakistan, Burma, Sri Lanka and East African Countries of Kenya, Uganda and United Republic of Tanzania (formerly Tanganyika and Zanzibar), Zambia, Malawi, Zaire, Ethiopia and Vietnam with the intention of permanently settling in India:

Provided that a person belonging to any of the categories (b), (c), (d) and (e) shall be person in whose favour a certificate of eligibility has been given by the Government of India in the Department of Home Affairs.

(2) A person in whose case a certificate of eligibility is necessary may be admitted to an examination or interview conducted by the Commission or the Board, as the case may be, on his furnishing proof that he has applied for the certificate but he shall not be appointed to the service unless necessary certificate is given to him by the Government of India in the Department of Home Affairs.

- (3) No person shall be recruited to the service by direct appointment, unless he produced,—
 - (a) a certificate of character from the principal academic officer of the university, college, school or institution last attended, if any, and similar certificate from two responsible persons not being his relatives, who are well acquainted with him in his private life and are unconnected with his university, college, school or institution; and
 - (b) an affidavit to the effect that he was never convicted for any criminal offence involving moral turpitude and that he was never dismissed or removed from service or any State Government or of Government of India, or of any Public Sector Undertaking.
- 6. Disqualification.—No person,—
 - (a) who has entered into or contracted a marriage with a person having a spouse living,

OR

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts:

Provided that the Administrator, Union Territory, Chandigarh may, if satisfied, that such marriage is permissible under the personal law applicable to such persons and the other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this rule.

- 7. Power to relax.—Where the Administrator, Union Territory, Chandigarh is of the opinion that it is necessary or expedient so to do, he may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules in respect of any class or category of persons.
- 8. **Savings.**—Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for Scheduled Castes, Scheduled Tribes, Other Backward Classes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Chandigarh Administration from time to time in this regard.

(Sd.) . . .,

(SARVJIT SINGH), I.A.S., Education Secretary, Chandigarh Administration.

S. No.	Name of post	Number of posts	Classification	Scale of pay	Whether selection post or non selection post	Age limit for direct recruits	Educational and other qualification required for direct recruits	Whether age and educa- tional quali- fication pre- scribed for direct recruits will apply in the case of promotees	Period of probation, if any	Method of recruitment whether by direct recruitment or by promotion or by deputation/ transfer and percentage of vacancies to be filled by various methods.	In case of recruitment by promotion/ deputation/ transfer is to be	If a Departmental Promotion Committee exists, its composition	Circum- stances in whici U.P.S.C. is to be consulted in making recruitments	
	1	2	3	4	5	6	7	8	9	10	11	12	13	
1.		15 (Fifteen) Subject to variation dependent on work- load	(Group 'C')	₹ 10,300— 34,800 + Grade Pay ₹ 3,200	Not applicable	Between 18 years and 30 years (Relaxable for departmental candidates in accordance with the instructions issued by the Chandigarh Administration from time to time).	Sangeet Rattar in Tabla or Sangeet Visharad in Tabla or B.A. with Music in Tabla with at least 50% from a recognized University.	applicable	Two years	Direct recruit- ment failing which by deputation	By Deputation: From amongst the officials of Punjab/ Haryana State Governments/ Union Territory, Chandigarh holding analogous post having five years regular service in the cadre. The deputation period should not exceed 3 years	Not applicable	Not applicable	ယ
2.	Librarian	42 (Forty Two) Subject to variation dependent on work- load	(Group 'C')	₹ 10,300— 34,800 + Grade Pay ₹ 3,000	Not applicable	Between 18 years and 30 years (Relaxable for departmental candidates in accordance with the instructions issued by the Chandigarh Administration from time to time).	10+2 with two years diploma course in Library Sci- ence from a recognized University.	Not applicable	Two years	Direct recruit- ment failing which by deputation	By Deputation: From amongst the officials of Punjab/ Haryana State Governments/ Union Territory, Chandigarh holding analogous post having five years regular service in the cadre. The deputation period should not exceed 3 years	Not applicable	Not applicable	

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S. No.	Name of post	Number of posts	Classification	Scale of pay	Whether selection post or non selection post	Age limit for direct recruits	Educational and other qualifications required for direct recruits	Whether age and educa- tional quali- fications pre- scribed for direct recruits will apply in the case of promotees	Period of probation, if any	Method of recruitment whether by direct recruitment or by promotion or by deputation/ transfer and percentage of vacancies to be filled by various methods	recruitment by promotion/ deputation/ transfer is to	Promotion	Circum- stances in which U.P.S.C. is to be consulted in making recruitments
	1	2	3	4	5	6	7	8	9	10	11	12	13
3.	ratory Atten- dant (Group C)	79 (Seventy Nine) Subject to variation dependent on work- load	General Central Services (Group 'C') (Non- Ministerial)	₹ 5,910- 20,200 + Grade Pay ₹ 2,400	Not applicable	Between 18 years and 25 years (Relaxable for departmental candidate in accordance with the instructions issued by the Chandigarh Administration from time to time)	10+2 with Science or its equivalent from a recognized Board or its equivalent.	Not applicable	(i) Two years in case of direct recruits. (ii) One year in case of promotees	(i) 85% by direct recruitment (ii) 15% by promotion from Group 'D' employees	By promotion: 15% from amongst the Lab. Attendant who possesses 10+2 with Science educational qualification and have five years regular service in the cadre after appointment thereto. If none of the Lab. Attendant is eligible then the post is to be filled up from amongst Group 'D' employees with five years regular service who possesses 10+2 with Science from a recognized Board or its equivalent having five years regular service.	Education Officer, Chandigarh- Member 4. Representative of SC/ST from department-	